

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4662  
ANSWERED ON:08.12.2010  
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS  
Ajmal Shri Badruddin

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Minority Institution Certificate is necessary for seeking the National Commission for Minority Educational Institutions (NCMEIs) intervention in case of non-affiliation or non-issuance of NOC to minority institutions; and

(b) if so, the details thereof and the norms prescribed in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b) Issues concerning educational institutions established by the minority communities under Article 30(1) of the Constitution including matters in respect of non- affiliation or non-issuance of No Objection Certificate by the appropriate authority fall under the jurisdiction of the National Commission for Minority Educational Institutions (NCMEI). The NCMEI has notified 'Guidelines for determination of Minority Status, Recognition, Affiliation and related matters in respect of Minority Educational Institutions under the Constitution of India' which are available at [www.ncmei.gov.in](http://www.ncmei.gov.in).